



**S.KAMALAKARA REDDY
REGISTRAR (RECRUITMENT)**

**AMARAVATI,
PIN: 522239**

NOTIFICATION NO. 1/2022-RC, DATED 04.02.2023

The candidates with the following hall ticket numbers are declared to have been qualified in the screening test conducted on 07.01.2023, in connection with the recruitment to 31 posts of Civil Judge (Junior Division) (25 under direct recruitment and 6 under recruitment by transfer), **notified for the year 2022 vide Notification No.1/2022-RC, dated 10.11.2022.**

DIRECT RECRUITMENT

2022000016	2022000267	2022000609	2022001056	2022001530	2022002027
2022000047	2022000283	2022000642	2022001060	2022001607	2022002032
2022000049	2022000304	2022000646	2022001073	2022001630	2022002033
2022000053	2022000323	2022000660	2022001074	2022001728	2022002037
2022000056	2022000335	2022000664	2022001151	2022001771	2022002045
2022000073	2022000338	2022000671	2022001227	2022001781	2022002060
2022000075	2022000388	2022000682	2022001273	2022001808	2022002101
2022000083	2022000423	2022000762	2022001294	2022001836	2022002107
2022000086	2022000442	2022000777	2022001326	2022001845	2022002123
2022000103	2022000540	2022000781	2022001348	2022001877	2022002152
2022000123	2022000550	2022000785	2022001365	2022001880	2022002156
2022000142	2022000557	2022000831	2022001391	2022001927	2022002162
2022000151	2022000575	2022000973	2022001431	2022001969	2022002163
2022000197	2022000585	2022000982	2022001451	2022001974	2022002177
2022000245	2022000588	2022000996	2022001497	2022002004	2022002178

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2022002183	2022002503	2022002808	2022003047	2022003454	2022004000
2022002190	2022002505	2022002823	2022003063	2022003457	2022004029
2022002191	2022002513	2022002824	2022003091	2022003479	2022004071
2022002242	2022002542	2022002826	2022003133	2022003480	2022004123
2022002245	2022002550	2022002829	2022003146	2022003493	2022004125
2022002246	2022002599	2022002830	2022003158	2022003507	2022004135
2022002272	2022002616	2022002833	2022003171	2022003511	2022004159
2022002284	2022002625	2022002835	2022003187	2022003527	2022004196
2022002316	2022002629	2022002839	2022003190	2022003534	2022004233
2022002324	2022002634	2022002844	2022003192	2022003537	2022004260
2022002333	2022002690	2022002857	2022003244	2022003538	2022004266
2022002359	2022002701	2022002883	2022003262	2022003548	2022004276
2022002362	2022002703	2022002901	2022003263	2022003568	2022004336
2022002372	2022002706	2022002909	2022003264	2022003604	2022004352
2022002392	2022002708	2022002910	2022003269	2022003627	2022004356
2022002396	2022002712	2022002919	2022003270	2022003636	2022004409
2022002430	2022002713	2022002920	2022003305	2022003660	2022004481
2022002431	2022002722	2022002921	2022003328	2022003674	2022004551
2022002435	2022002724	2022002923	2022003340	2022003684	2022004553
2022002442	2022002728	2022002956	2022003351	2022003686	2022004592
2022002444	2022002729	2022002964	2022003355	2022003779	2022004638
2022002449	2022002732	2022002971	2022003383	2022003802	2022004640
2022002455	2022002734	2022002973	2022003391	2022003841	2022004663
2022002459	2022002745	2022002976	2022003397	2022003888	2022004690
2022002460	2022002759	2022002982	2022003401	2022003901	2022004691
2022002466	2022002770	2022003010	2022003416	2022003906	2022004697
2022002467	2022002771	2022003012	2022003433	2022003915	2022004733
2022002489	2022002787	2022003017	2022003435	2022003941	2022004785
2022002490	2022002788	2022003024	2022003437	2022003947	2022004846
2022002493	2022002796	2022003030	2022003439	2022003964	
2022002497	2022002805	2022003039	2022003443	2022003999	

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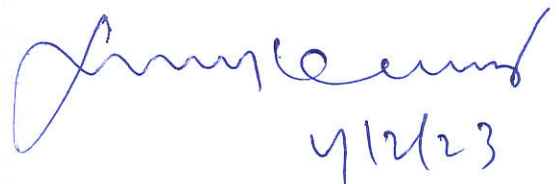
RECRUITMENT BY TRANSFER

2022000070	2022001612	2022002492	2022003064	2022003495	2022004154
2022000168	2022001791	2022002631	2022003111	2022003555	2022004210
2022000317	2022001797	2022002649	2022003203	2022003818	2022004298
2022000624	2022001875	2022002686	2022003204	2022003860	2022004313
2022000661	2022002041	2022002725	2022003251	2022003863	2022004427
2022000665	2022002070	2022002888	2022003279	2022003953	2022004462
2022000981	2022002096	2022002946	2022003336	2022004036	2022004600
2022001136	2022002104	2022002966	2022003446	2022004057	2022004764
2022001601	2022002110	2022003062	2022003485	2022004074	

I. The candidates, BC-B and BC-D category, with the following hall tickets numbers have been rejected as they belong to the CREAMY LAYER, did not secure marks to be in the Open Competition.

Sl.No.	Application Seq.No/ Hall ticket Number
1	2022003334
2	2022002754
3	2022001034
4	2022002413
5	2022002203
6	2022003381

II. The candidate with the hall ticket number **2022002128** claim SC category, but the community "**Bhoyl**" **not recognized as SC category in the State of Andhra Pradesh. Hence rejected.**


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III. The candidates with the following hall ticket numbers are permitted to appear in the Written Examination subject to production of proper and original documents/certificates at the time of final verification.

Sl.No.	Appl. Seq. No./Hall Ticket No.	Remarks	Required Document
1	2022002771	Uploaded other than Law Degree certificate.	Law Degree Certificate
2	2022001630	S.S.C. certificate is not legible	S.S.C. certificate
3	2022000781		
4	2022002971		
5	2022003443		
6	2022001074		
7	2022001607	EWS certificate is not legible	EWS Certificate
8	2022003190	Community Certificate is not legible	Community Certificate
9	2022000777	This candidate is of BC category, fall under CREAMY LAYER, selected under OC. He needs to produce Community Certificate for age relaxation as per notification.	Community Certificate
10	2022004125	This candidate is of BC category, fall under CREAMY LAYER, selected under OC. He needs to produce Community Certificate for age relaxation as per notification.	Community Certificate
11	2022004785	Not uploaded EWS Certificate	EWS Certificate
12	2022002982	Uploaded Other Backward Classes (OBC) Certificate instead of 'Non-Creamy Layer	Non-Creamy Layer Certificate
13	2022001294		
14	2022002787		
15	2022001927		
16	2022000073		
17	2022001365		
18	2022002004		
19	2022003262		
20	2022002599		
21	2022002152		
22	2022002444		
23	2022002788		
24	2022000671		
25	2022000423		
26	2022002844		
27	2022003158		
28	2022002629		

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29	2022002513	Uploaded Other Backward Classes (OBC) Certificate instead of 'Non-Creamy Layer	Non-Creamy Layer Certificate
30	2022003063		
31	2022001880		
32	2022000557		
33	2022003888		
34	2022003435		
35	2022000335		
36	2022002372		
37	2022003604		
38	2022002455		
39	2022001348		
40	2022004336		
41	2022001273		
42	2022004691		
43	2022004266		
44	2022002489		
45	2022002435	Not uploaded Non-Creamy Layer Certificate	Non-creamy Layer Certificate
46	2022004697		
47	2022003636		
48	2022002449		
49	2022004663		
50	2022003684		
51	2022000785		
52	2022002976		
53	20220003457		
54	2022002829		
55	2022002542		
56	2022004159		
57	2022003401		
58	2022003351		
59	2022001877	Uploaded Non-Creamy layer certificate wherein it was not clear as to whether they come under Non-creamy layer or Creamy layer.	Non-Creamy Layer Certificate
60	2022001060		
61	2022003171	Uploaded Other Backward Classes (OBC certificate) instead of Non-creamy Layer certificate and also not uploaded LL.B. certificate.	Non-Creamy Layer and Law Degree Certificates
62	2022000585	Uploaded Other Backward Classes (OBC certificate) instead of Non-creamy Layer and it is not clear and the SSC certificate is not legible	Non-Creamy layer and SSC certificate

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63	2022002505	Uploaded affidavit instead of Non-creamy layer certificate	Non-Creamy Certificate	Layer
64	2022004029	uploaded income certificate instead of Non-Creamy layer certificate	Non-Creamy Certificate	Layer
65	2022003901			
66	2022000083			

V. The candidates with the following hall ticket numbers are permitted to appear in the Written Examination subject to production of proper and original documents/certificates at the time of final verification.

Sl.No.	Appl. Seq. No./Hall Ticket No.	Remarks	Required Document
1	2022004298	The candidate is working as Typist but uploaded proceedings of declaration of probation in the cadre of Process Server which is not an eligible category.	Submit proceedings of declaration of probation in the eligible category i.e. Typist.
2	2022003863	Not uploaded copy of proceedings to prosecute law degree	Proceedings to prosecute law degree
3	2022003203		

The candidates are further informed that if the documents produced by them found to be defective or inappropriate their candidature would be rejected at any time. The candidates are requested to follow the guidelines and general instruction of the notification no 1/2022 dt 10-11-2022.

The candidates who qualified for the written examination are informed that the date of the **written examination of I and II papers will be on 18th of March 2023 whereas the III paper will be on 19th of March 2023.** As there is delay on the part of the agency the timeline mentioned in the notification no 1/2022 dt 10-11-2022 has been modified to the extent of the written examination. The **Written Examination Centre will be at Guntur.** The other timeline dates ie., downloading hall tickets, declaration of written examination results and viva voce would be published in due course.


REGISTRAR (RECRUITMENT)
 4/2/23.